

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-28/2003(Pt.)/2422/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Sanjay Hazarika,  
District and Sessions Judge,  
Hailakandi.

Dated Guwahati the 7<sup>th</sup> April, 2022.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. JHD-I/2022/10/1288, dtd. 06.04.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 12.04.2022 with station leave permission, from the evening of 11.04.2022 till the morning of 18.04.2022**, has been granted. The Addl. Chief Judicial Magistrate, Hailakandi shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-42/96(Pt.)/2423/A, dated** , 07-04-2022

Copy to :

1.  The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

Rdo